

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 4621/2021

(Arising out of impugned final judgment and order dated 21-10-2020 in SAD No. 954/2020 passed by the High Court Of Judicature At Allahabad)

STATE OF U.P. & ORS.

Petitioner(s)

VERSUS

ASHOK KUMAR TIWARI & ORS.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.40155/2021-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.40151/2021-EXEMPTION FROM FILING O.T.)

Date : 24-02-2023 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE K.M. JOSEPH
HON'BLE MRS. JUSTICE B.V. NAGARATHNA

For Petitioner(s) Ms. Aishwarya Bhati, ASG
 Mr. Harish Pandey, AOR
 Mr. Ajay Kumar Prajapati, Adv.
 Ms. Rachana Chakrawarti, Adv.

For Respondent(s) Mr. V.K. Shukla, Sr. Adv.
 Mr. Ashish Kumar Upadhyay, Adv.
 Mr. Y. Lokesh, Adv.
 Mr. Surya Narayan Patro, Adv.
 Mr. Sachin Kumar Verma, Adv.
 Ms. Maitri Goal, Adv.
 Ms. Yakeen Bishoyi, Adv.
 Ms. Priyanka Chowdhary, Adv.
 Mr. P. V. Yogeswaran, AOR

 Mr. Akshat Srivastava, AOR

UPON hearing the counsel the Court made the following
O R D E R

List on 11.04.2023.

(ASHA SUNDRIYAL)
ASTT. REGISTRAR-cum-PS

(RENU KAPOOR)
ASTT. REGISTRAR